

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).22333/2005

(From the judgment and order dated 29/04/2005 in CWP No.6622/2005
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

DIRECTOR, HORTICULTURE PUNJAB & ORS.

Petitioner(s)

VERSUS

JAGJIVAN PARSHAD

Respondent(s)

(With appln(s) for permission to file rejoinder affidavit and prayer
for interim relief and office report)

Date: 04/05/2007 This Petition was called on for hearing today.

For Petitioner(s) Mr. K.K. Mahalik, Adv.
for Mr. Arun K. Sinha, Adv.

For Respondent(s) Mr. Ashok Kumar Sharma, Adv.

UPON hearing counsel the Court made the following
O R D E R

List the matter before the Hon'ble Court.

(S.G.SHAH)

Registrar